

under the name 'Sicafek' is being carried out in the Chittaranjan National Cancer Research Centre, Calcutta. The results of therapy is being evaluated and it is too early to claim discovery of a cancer cure.

Affairs of Indian Aluminium Corporation, Asansol

522. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to refer to his statement made in the House on the 10th May, 1974 in reply to the query regarding the affairs of Indian Aluminium Corporation, Asansol, owned by the J. K. Group and state what steps, if any, have been taken since then to implement the assurances given by him?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDIV PRASAD): In order to make an objective investigation into the affairs of the Aluminium Corporation of India Limited, on 18th May, 1974, Government constituted a Committee under Section 15 of the Industries (Development and Regulation) Act, 1951. The Report of the Committee is under consideration of Government.

Review of Indo-Nepalese Ties

523. SHRI JYOTIRMOY BOSU:
SHRI M. RAM GOPAL
REDDY:
SHRI R. S. PANDEY:
SHRI PRABODH CHANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are currently reviewing the Indo-Nepalese ties in the light of latter's resentment over the recent amendment to

the Constitution of India giving associate status to Sikkim; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS).

(a) and (b) The adverse reaction in Nepal over our decision to amend the Constitution to accommodate the wishes of the Sikkimese people to give them representation in Parliament and associate status naturally caused us concern.

It is a normal practice that our relations with foreign countries are periodically reviewed in the light of developments.

Loans and Advances to Shipping Companies

524. SHRI JYOTIRMOY BOSU Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the purpose-wise amount of loans and advances to each Shipping Company, public as well as private, year-wise during the last three years;

(b) the loans and advances outstanding against each company as on the 31st March, 1974; and

(c) the manner in which this financial assistance has been utilised by each Company?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) For acquisition of new and secondhand ships for adding to the National Shipping tonnage, the following amounts of loans have been sanctioned to Indian Shipping Companies in both public and private sectors:—

Name of the Company	Year	Amount of Loan sanctioned
(1)	(2)	(3)
I. Public Sector		
1. The Shipping Corporation of India Ltd., Bombay	1971-72	35,94,00,000.00
	1972-73	113,98,89,191.84
	1973-74	6,00,000.00
		149,98,89,191.84

	(1)	(2)	(3)
2 The Mogul Line Ltd.		1971-72	
		1972-73	
		1973-74	9,27,00,000 00
			<u>9,27,00,000 00</u>
II Private Sector			
1. Dempo Steamships Ltd . Bombay		1971-72	6,96,00,000 00
		1972-73	
		1973-74	
			<u>6,96,00,000 00</u>
2 Ratnakar Shipping Co Ltd , Calcutta		1971-72	
		1972-73	7,60,03,000 00
		1973-74	2,00,000 00
			<u>7,62,03,000 00</u>
3 Scindia Steam Navigation Co Ltd , Bombay		1971-72	
		1972-73	6,70,00,000 00
		1973-74	
			<u>6,70,00,000 00</u>
4. The Great Eastern Shipping Co Ltd		1971-72	
		1972-73	8,48,47,734 00
		1973-74	2,40,19,000 00
			<u>10,88,96,734 00</u>
5. Seven Seas Transportation Ltd . Bombay		1971-72	
		1972-73	5,20,33,950 00
		1973-74	2,00,000 00
			<u>5,22,33,950 00</u>

Name of the Company	Loan amount out- standing as on 31-3-74
I. Public Sector	
1. The Shipping Corporation of India Ltd., Bombay	162,45,63,348·71
2. The Mogul Line Ltd.	2,91,27,937·68
	1,65,36,91,286·39
II. Private Sector	
1. Chowgule Steamships Ltd., Bombay	3,09,31,914·49
2. Damodar Bulk Carriers Ltd., Bombay	4,04,60,329·00
3. Dempo Steamships Ltd., Bombay	4,03,73,375·00
4. The Great Eastern Shipping Co., Ltd., Bombay	19,88,80,131·74
5. India Steamships Co. Ltd., Calcutta	4,75,42,220·90
6. Kerala Lines Ltd., Madras	14,89,200·00
7. R.A.J. Lines Ltd., Madras	46,47,619·64
8. Ratnakar Shipping Co. Ltd., Calcutta	3,66,82,215·00
9. South India Shipping Corporation Ltd. Madras	9,53,60,443·29
10. Surrendra Overseas Ltd. Calcutta	2,46,18,983·20
11. Seven Seas Transportation Ltd. Bombay	1,24,20,736·00
12. The Scandia Steam Navigation Co. Ltd.	17,21,67,950·28
TOTAL	70,55,75,118·54

(c) The financial assistance given to the Shipping Companies has been utilised for the purpose for which it was sanctioned.

Reaction in Nepal over Associate Statehood to Sikkim

525. SHRI ARJUN SETHI:
SARDAR SWARAN SINGH
SOKHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there has been adverse reaction in Nepal following

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Sikkim being made an Associate State in the Indian Union as a result of recent Constitution Amendment; and

(b) if so, the reaction of Government thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):

(a) Yes, Sir.

(b) We have made it clear that this matter concerns only the people of India and Sikkim.